

Delhi and parts of Haryana, Rajasthan and Uttar Pradesh.

Conferment of Statehood on Delhi will not have any impact on the NCR Plan 2001 because in such reorganisations, the existing laws as well as administrative orders in a particular territory continue to remain in force and are binding upon the successor State till modified or repudiated by the successor State.

#### Use of DDT

296. SHRIMATI UMA GAJAPATHI RAJU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the achievements made under the Malaria Eradication Programme:

(b) whether DDT and other pesticides are still being used in the Malaria Eradication Programmes in the country;

(c) whether the use of pesticides has been banned by World Health Organization being harmful to heart liver, kidney and brain;

(d) whether the samples of bottled milk in the country contained the DDT for in excess of the prescribed limit; and

(e) if so, the steps taken in the country to bring the use of DDT within the safe limits?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) With the successful implementation of the malaria eradication programme under the Modified Plan of Operation introduced in 1977, there has been a reduction of 68% in the Annual Parasite Incidence (API = No. of Positive cases of malaria per thousand population per year) in 1989 in the country as compared to 1977.

(b) Yes.

(c) World Health Organisation has not banned the use of DDT for control of malaria

and other vector borne diseases.

(d) As per the recent Pesticides Residues Annual Report of All India Coordinated Research Project (ICAR) (1986) residue of DDT detected was 0.05 ppm in bovine milk; a maximum residue limit of DDT and related products in milk is 1.25 ppm. In earlier years 1970-71 the DDT residue detected in milk and milk products was on an average traces to 0.8 ppm.

(e) The use of DDT in Public Health has been restricted by the Government to 10,000 M.T. per year and the same is to be gradually reduced in a phased manner.

Alternative methods of control by bio environmental control through minor engineering modifications, introduction of mosquito larvae eating fish in breeding places and use of personal protection measures with impregnated bed-nets is being undertaken.

#### Use of Banned BVO

297. SHRI SHANKERSINH VAGHELA:  
SHRI SANTOSH KUMAR GANGWAR:  
DR. A.K. PATEL:  
SHRI SANAT KUMAR MANDAL:  
SHRI D. AMAT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have banned the use of brominated vegetable oils (BVOs) yet it is still found in some popular brand of soft drinks;

(b) if so, the action taken against such erring manufacturers of the soft drinks;

(c) the substitutes of BVOs which are

now being used and whether all been certified as safe; and

(d) the names of the soft drinks which were using BVOs and have now discontinued its use?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) to (d). The information is being collected and will be laid on the table of the Sabha.

#### **Ayurvedic Treatment**

298. SHRI KARIA MUNDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to

open more Ayurvedic Hospitals/Dispensaries/treatment centres especially in metro cities, keeping in view the increasing demand of Ayurvedic treatment;

(b) if so, the details thereof; and

(c) total amount likely to be incurred and number of hospitals/dispensaries proposed to be opened during Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) to (c). Opening of Ayurvedic Hospitals/dispensaries is primarily are concern of State Governments. However, the following ISM and Homoeopathic dispensaries/Units are proposed to be opened under the CGHS during the year 1990-91:

<i>Place</i>	<i>Ayur.</i>	<i>Homoeo.</i>	<i>Unani</i>	<i>Siddha</i>
1	2	3	4	5
Delhi	6	7	1	—
Bangalore	1	—	—	—
Calcutta	—	1	1	—

In addition, it is also proposed to open consultation chamber in Dr. R.M.L. and Safdarjung Hospitals for providing specialist consultation in Ayurveda and Homoeopathy. No new Hospital is proposed to be opened during the current year. The allocation for the Eighth Five Year Plan is yet to be finalised by the Planning Commission.

#### **Irrigation Projects of Madhya Pradesh**

299. SHRI RAGHAVJI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the irrigation projects for Vidisha, Raisen and Sihor districts of Madhya Pradesh which have either been rejected or returned by Union Government during the last three years;

(b) the reasons therefor in each case;

(c) the details of such projects which have been submitted by Madhya Pradesh Government to Union Government for re-consideration; and

(d) the names of the irrigation projects